

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.2313/2025

PRADESHIK SANSKRIT MAHAVIDHYALAYA
ADHYAPAK KALYAN SAMITI & ANR.

Appellants

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondents

I.A. No.203341/2024-APPLICATION FOR PERMISSION
I.A. No.157209/2018-CONDONATION OF DELAY IN FILING
I.A. No.32300/2020-EXEMPTION FROM FILING O.T.
I.A. No.19119/2020-EXEMPTION FROM FILING O.T.
I.A. No.5388/2018-EXEMPTION FROM FILING O.T.
I.A. No.19116/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

Date : 12-08-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Deepak Goel, AOR
Mr. Nishant Kumar, Adv.

For Respondent(s) : Ms. Ruchira Goel, AOR

Mr. Parmanand Gaur, AOR
Ms. Megha Gaur, Adv.
Mr. Vibhav Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Learned arguing counsel for the appellants is reportedly not available.
2. Relist the appeal after two weeks.

(RASHMI DHYANI PANT)
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)